

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00054/2017

IN

OA.NO.170/00836 /2016

DATED THIS THE 4th DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI KN.SHRIVASTAVA MEMBER(A)

SH.Anjanappa,
Dy. Director of Programmes (Retd),
Aged about 61 years,
R/a Suddukunte Village & Post,
Madhugiri Taluk,
Tumkur District 572127.Petitioner

(By Advocate Shri N.Obalappa)

vs.

1. Sri Ajay Mittal, Secretary,
Ministry of Information and
Broadcasting , 'A' Wing,
Shastry Bhavan,
New Delhi - 110 001

2. Sri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower 'C', Mandi House,
Copernicus Marg,
New Delhi - 110 001.

3.Sri F.Shekeryar,
Director General,
All India Radio,
Akashavani Bhavan,
Parliament Street,
New Delhi. 110 001

4.Smt.Supriya Sahu, IAS,
Director General,
Doordarshan,Doordarshan Bhavan,
Copernicus Marg,
New Delhi - 110 001

5.Sri N.Chandrashekhar,
Dy. Director General(P),
Doordarshan, JC.Nagar,
Bangalore 560006.

6.Shri HC.Singh,
The Pay & Accounts Officer,
IRLA, Ministry of Information and
Broadcasting ,
Soochana Bhavan, 7th Floor, Phase V,
Lodhi Road, CGO Complex,
New Delhi - 110 003.

7.Sri B.Sreenivasa Rao,
The Head of Office,
Doordarshan Kendra,
Humnabad Road,
Gulbarga 585104.

...Respondents

(By Shri MV.Rao, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. Shri M.V.Rao, Learned counsel for the respondents submits that order has been complied with. Shri N.Obalappa, Learned counsel for the applicant raises an objection that instead of granting Grade Pay of Rs.7600/-, Grade Pay of Rs.6600/- has been granted to the applicant. This cannot be corrected in Contempt Proceedings. We grant

him liberty to file another OA. Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(KN.SHRIVASTAVA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00054/2017

Annexure C-1: True copy of Final order in OA.No170/00576/2016 dated 4.8.2016 passed by CAT, Bangalore Bench.

Annexure C-2: True copy of Final order in OA.No170/00836/2016 dated 10.2.2017 passed by CAT, Bangalore Bench.

Annexures referred to in the reply

Annexure R-1: True copy of judgement of HC Delhi in WP(C) 4151/2003 dated 13.7.2017

Annexure R-2: True copy of e order No.06/08/2016-SI(B) dated 17.10.2017 issued by Deputy Director of Administration, Prasar Bharati, India's Public Service Broadcaster, Directorate General, All India Radio, New Delhi.